

THE THIRD SCHEDULE

(See section 20)

MODIFICATIONS IN THE DELIMITATION OF COUNCIL CONSTITUENCIES (MADRAS) ORDER, 1951

In the Table—

- (a) for the sub-heading “Graduates' Constituencies” substitute “Graduates' Constituency”;
- (b) omit the entry relating to the Madras North (Graduates) Constituency;
- (c) in column 1 for “Madras South (Graduates)” substitute “Madras (Graduates)”;
- (d) for the sub-heading “Teachers' constituencies” substitute “Teachers' Constituency”;
- (e) omit the entry relating to the Madras North (Teachers) Constituency;
- (f) in column 1, for “Madras South (Teachers)” substitute “Madras (Teachers)”;
- (g) omit the entries relating to the following Local Authorities' Constituencies:
 - (i) Srikakulam-cum-Visakhapatnam cum-East Godavari (Local Authorities);
 - (ii) West Godavari-cum-Krishna-cuin-Guntur (Local Authorities);
 - (iii) Nellore-cum-Chittoor (Local Authorities); and
 - (iv) Ceded Districts (Local Authorities).